

Dr. K. L. Shrimali: The Government takes responsibility only for the age group between 6 and 14. The Government has not taken responsibility for children of the pre-school age.

श्री भक्त बर्षन : पिछले बार माननीय मंत्री जी ने बतलाया था कि लगभग आठ हजार छात्रों को दिल्ली के विद्यालयों में प्रवेश नहीं मिल पाया। मैं जानना चाहता हूँ कि जो नई व्यवस्था की गई है या माननीय मंत्री जी को विश्वास है कि उसके अनुसार एक भी छात्र बर्गर प्रवेश पाये नहीं रहेगा।

डा० का० सा० भीमाली : पिछली बार भी ८००० नहीं करीब १७००० छात्रों को प्रवेश दिया गया था और तब तक मुझे मालूम है एक भी छात्र ऐसा नहीं था कि जिसको एडमिशन न दिया गया हो। हमने एक कमेटी विचार्य थी और उसने पूरे तरह से कोशिश की कि जितने स्कूल गीइंग एज के विद्यार्थी हैं उनको पूरे तरह प्रवेश दिया जाये और उस प्रकार का प्रबन्ध इस वर्ष भी किया गया है और कोई भी छात्र ऐसा नहीं रहेगा जिसको दाखिला न मिल सके।

Mr. Speaker: Next question.

Shri M. L. Dwivedi: Just one question, Sir.

Mr. Speaker: How many supplementaries am I to allow on a small question like this?

Shri M. L. Dwivedi: This is a very important question.

Mr. Speaker: Here is Mr. Naval Prabhakar from Delhi. I have allowed him; I have allowed the sponsor of the question. If I allow another person from Cape Comorin and a third person from Bihar—on every question, every hon. Member can put supplementary questions—how am I get through the questions? Next question.

Mineral Wealth of Andhra Pradesh

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*1880. { **Shri R. L. Reddy:**
Shri N. R. Munisamy:

Will the Minister of Steel, Mines and Fuel be pleased to refer to the

reply given to Unstarred Question No. 186 on the 13th February, 1958 and state:

(a) whether Government have examined the recommendations made in the bulletin of the 18th January, 1958 of Andhra Pradesh Government on the mineral wealth of the State; and

(b) if so, the reactions of the Government thereto?

The Parliamentary Secretary to the Minister of Steel, Mines and Fuel (Shri Gajendra Prasad Sinha): (a) and (b). Government of India have examined the bulletin "Mineral Wealth of Andhra Pradesh". The bulletin only gives brief descriptions of some of the mineral occurrences in the State but makes no specific recommendations.

Shri R. L. Reddy: What about copper wealth in Andhra Pradesh?

Shri Gajendra Prasad Sinha: About copper wealth in Andhra, as a matter of fact, the matter is still being investigated.

Teachers in Kerala

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*1881 { **Shri Vasudevan Nair:**
Shri Maniyangadan:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the Kerala Government has submitted any proposal for the extension of the scheme of Central assistance to the State for increasing emoluments of low paid employees to cover cases of Private Upper Primary and Private Secondary School teachers;

(b) if so, when the proposal was submitted;

(c) whether the Central Government has taken any decision on it; and

(d) if so, the nature of decision?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) Yes, Sir.

(b) In September, 1957.

(c) and (d). The Government of India have not been able to accept the proposal which involved an extension of the scheme of assistance as applied to low paid employees of all State Governments to cover cases of Private Upper Primary and Secondary School teachers.

Shri Vasudevan Nair: It seems there is a misunderstanding about my question. I was asking about the special allowance which was given to low-paid employees, including teachers, in Kerala State in 1956. At that time, the private secondary school teachers alone were left out. My question was about that problem. I wanted to know whether any decision has been taken about that question. The primary school and secondary school teachers were given Rs. 5 and Rs. 7 respectively in 1956 during the President's rule. At that time the private school teachers were left out.

Shri B. R. Bhagat: The question, as it is framed, does not include that. That seems to be a separate scheme. I understand that such a scheme is being operated by the Education Ministry and that State has received some assistance towards that scheme. But for detailed information in the matter, the hon. Member may put a question addressed to the Education Ministry.

Shri Vasudevan Nair: I did put a question about that. Perhaps, Shri Maniyangadan's question was slightly different. I really wanted information on that specific question, not on this general question.

Shri B. R. Bhagat: We have given answer to the question as it is put.

Mr. Speaker: Shri Vasudevan Nair will be given another opportunity.

Shri Tangamani: May I know whether the benefits are now being extended to the private school teachers also?

Shri B. R. Bhagat: As I said, if the hon. Member means the scheme that is being operated by the Education Ministry, they have submitted some schemes even for private primary and secondary school teachers and they have received some assistance from the Education Ministry. But, as regards detailed information, a separate question has to be put to the Education Ministry.

Educational Survey

*1882. **Shri Ram Krishan:** Will the Minister of Education be pleased to state:

(a) whether the field work on the Educational Survey of India has been completed;

(b) if so, whether the final report has been prepared; and

(c) when it will be published?

The Minister of Education (Dr. K. L. Shrimall): (a) The field work has been completed in Andhra Pradesh, Assam, Bihar, Bombay, Jammu and Kashmir, Kerala, Madras, Mysore and Rajasthan but not in the remaining States.

(b) The final report can be prepared only after the work is completed in all the States.

(c) It will be published as soon as the work is completed.

Shri Ram Krishan: May I know whether any report of the work has been received from the State of Punjab?

Dr. K. L. Shrimall: I have already mentioned the names of the States which have completed the survey work. Obviously, the States which I have not mentioned in my reply have not completed their work.

श्री भक्त दर्शन : क्या मैं जान सकता हूँ कि यह जो सर्वेक्षण किया जा रहा है, उसका उद्देश्य क्या है और वह कब तक पूरा हो जायगा ?